

15 दिसम्बर, 1965 का जारी की गई अधिसूचना द्वारा हर ऐसे व्यक्ति को, जिसने 31 दिसम्बर, 1965 के पहिले हुई परीक्षा के परिणामों के आधार पर किसी भारतीय विश्वविद्यालय से विधि की डिग्री ली हो, प्रशिक्षण का कांस लेने और परीक्षा पास करने से जैसा कि अधिवक्ता अधिनियम की उपर्युक्त धारा 24 के अधीन अपेक्षित है, छूट दी गई है।

केरल में चुनाव

\* 20. श्री बागडो :

श्री रामलोक यादव :  
श्री किशन पटनायक :  
डा० राम मनोहर लोहिया :  
श्री प्र० रं० चक्रवर्ती :  
श्री क० ना० तिवारी :  
श्री स० मो० बनर्जी :  
श्री मधु लिमये :  
श्री भानु प्रकाश सिंह :  
श्री यशपाल सिंह :  
श्री हरि विष्णु कामत :  
श्री इन्द्रजीत गुप्त :  
श्री वारियर :  
श्री प्रभात कार :  
श्री बासुदेवन नाथर :  
श्री रामेश्वर दाटिया :  
श्री हिम्मतरत्निका :

क्या विधि मंत्री यह बताने की कृपा करेंगे कि :

(क) केरल में अगले चुनाव कब तक होने की सम्भावना है;

(ख) क्या सरकार ने इस बारे में कोई नीति बना ली है; और

(ग) यदि हां, तो इस का ज्वीरा क्या है ?

विधि मंत्री (श्री नरपाल शर्मा पाठक) :

(क) मामला अब भी विचारधीन है

और अभी तक कोई अन्तिम निश्चय नहीं किया गया है।

(ख) और (ग). सरकार की नीति, राज्य में यथासंभव शीघ्र, लोकतांत्रिक पद्धति से निर्वाचित ऐसी सरकार की स्थापना करना है जो राज्य के राजनैतिक जीवन में स्थिरता सुनिश्चित करने की आवश्यकता के अनुरूप हो।

#### Subsonic Aircraft for Air-India

\* 21. श्री Bhagwat Jha Azad:

श्री M. L. Dwivedi:

श्री S. C. Samanta:

श्री Subodh Hansda:

श्री P. C. Borooah:

श्रीमति Savitri Nigam:

श्रीमति Maimoona Sultan:

श्री Madhu Limaye:

श्रीमति Jyotsna Chanda:

Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether Air-India has submitted any proposal for the purchase of additional subsonic aircraft and related equipment during the Fourth Five Year Plan; and

(b) if so, the broad details of the proposal?

The Minister of Transport, Aviation, Shipping and Tourism (श्री Sanjiva Reddy): (a) and (b). With the approval of the Central Government, Air-India have placed an order for two additional Boeing 707 Jet aircraft for delivery in September and December, 1966 at a total cost of Rs. 10.59 crores. The dollar cost of the project amounting to \$19.000 million is being met by loans secured from U.S. Commercial Banks and Boeing Company. One aircraft is of 320B type while the second is of convertible Cargo-cum-Passenger type (320C).

Border roads in Assam and Tripura

\* 22. श्री D. C. Sharma:

श्री P. C. Borooah:

श्री M. L. Dwivedi:

**Shri Bhagwat Jha Azad:**  
**Shri Vishwa Nath Pandey:**  
**Shri C. K. Bhattacharyya:**

Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether top priority has been accorded to the development of roads in the border areas of Assam and Tripura;

(b) if so, the roads to be developed and the expenditure involved; and

(c) the decision taken to develop the Shillong-Agartala link road?

**The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy):** (a) to (c). Yes, Sir. A number of road projects have recently been suggested for development in the border areas of Assam and Tripura and they are being examined. The total length of these proposals works out to nearly 600 miles involving an expenditure of about Rs. 25 crores. This includes the further development of the Shillong-Agartala road also.

#### **Co-ordinated Agricultural Schemes**

\*23. **Shri P. R. Chakraverti:**  
**Shri K. N. Tiwary:**  
**Dr. L. M. Singhal:**

Will the Minister of Food, Agriculture, Community Development and Co-operation be pleased to state:

(a) whether the study of problems relating to the improvement of co-ordinated agricultural schemes had been undertaken by the Programme Evaluation Organisation of the Planning Commission at the instance of his Ministry;

(b) if so, the findings of the evaluation body on farm schemes;

(c) the estimate of the results likely to be yielded by the emergency programme launched in the country; and

(d) the role of the co-operative organisations with regard to the despatch of fertilizers to consuming centres, their prompt distribution to the cultivators and provision of credit?

**The Minister of Food, Agriculture, Community Development and Co-operation (Shri C. Subramaniam):** (a) and (b). Yes, Sir. On the suggestion made by Ministry of Food and Agriculture, the Programme Evaluation Organisation studied the problems be-setting coordinated implementation of agricultural programmes and has recently brought out a Report, which inter alia highlighted the weaknesses inhibiting the programmes of multiplication and distribution of improved seeds, timely supply of fertilizers and credit, planning, coordination and implementation of minor irrigation, soil conservation and other works schemes and extension measures, particularly agricultural demonstrations on cultivators' farms. The study is designed to help in an understanding of the complex nature of the problems involved in the implementation of agricultural programmes and in the formulation of measures for improvement at different levels.

(c) The response of the State Governments to the Emergency Food Production Programme has been encouraging. It is anticipated that an area of 3.8 million acres (1.55 million hectares) will be brought under additional crops in irrigated areas during the rabi and summer seasons in 1966-66. Large areas are also reported to have been brought under potato and vegetable cultivation. Measures for stepping up production of farm manure in compost pits and to accelerate minor irrigation (including lift irrigation) Schemes and to mobilise pumpsets have also been taken by the State Government under this programme.

(d) Co-operative organisations are the exclusive distributors of nitrogenous fertilizers in 9 States. In other States, co-operative organisations undertake distribution of fertilizers in certain areas. Cooperative marketing societies as well as service societies generally act as an integrated structure in indenting for supply of fertilizers, arranging storage at required places and making the stocks avail-